HARYANA VIDHAN SABHA SECRETARIAT NOTIFICATION

No. HVS-LA/72/2025/ 19

Dated Chandigarh, the 20th March, 2025.

The Hon'ble Speaker has pleased to nominate the following Chairperson/Members to serve on the following Departmentally related Standing Committees to consider the Demands for Grants on Budget for the Year 2025-2026 under Rule 190(B) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly:-

1. Standing Committee on Public Administration and Governance

1.	Smt. Geeta Bhukkal, MLA	Chairperson	Demand	Name of the
2.	Shri Chander Mohan, MLA	Member	No.	Department
Salari (1995)	,	TVICITION	1	Vidhan Sabha
3.	Shri Paramvir Singh, MLA	Member	2	Governor and
4.	Shri Ram Kumar Gautam, MLA	Member		Council of Ministers
Xareon			3	General
5.	Sardar Jarnail Singh, MLA	Member		Administration
6.	Smt. Krishna Gahlawat, MLA	Member		Elections
		2.6		Revenue and
7.	Shri Indu Raj, MLA	Member	4	Disaster
8.	Shri Satpal Jamba, MLA	Member		Management, Fire
				Office (Fire
9.	Shri Umed Singh, MLA	Member		Services)
10.	Shri Yoginder Singh Rana, MLA	Member		Excise & Taxation
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2. Standing Committee on Law & Order and Security

1.	Shri Ram Kumar Kashyap, MLA	Chairperson	Demand	Name of the
2.	Mohammad Ilyas, MLA	Member	No.	Department
5444(50)				Home (Home Guard
3.	Shri Mool Chand Sharma, MLA	Member		& Civil Defence)
4.	Smt. Shakuntla Khatak, MLA	Member		Jails (Prison)
5.	Shri Chander Parkash, MLA	Member	=	Administration of
J.	Sill'i Chandel I arkasii, WILA	Member	5	Justice (High Court/
6.	Smt. Pooja, MLA	Member	2	Prosecution/ AGOT/
7.	Shri Devender Chaturbhuj Attri,	Member		Legal Service Authority)
	MLA			
8.	Shri Harinder Singh, MLA	Member		
9.	Shri Mukesh Sharma, MLA	Member	-	*
10.	Shri Mandeep Chatha, MLA	Member		

3. Standing Committee on Finance

1.	Shri Laxman Singh Yadav, MLA	Chairperson	Demand	Name of the
2.	Ch. Akram Khan, MLA	Member	No.	Department
3.	Ch. Aftab Ahmed, MLA	Member		Finance and
4.	Smt. Shalley Chaudhary, MLA	Member	6	Institutional Finance
5.	Shri Shishpal Singh, MLA	Member		& Credit Control,
6.	Shri Anil Yadav, MLA	Member		Supplies &
7.	Shri Kanwar Singh, MLA	Member		Disposals
8.	Shri Nikhil Madan, MLA	Member		Planning and
9.	Shri Satish Kumar Phagna, MLA	Member		Statistics (DESA)
.10.	Shri Balram Dangi, MLA	Member	7	Loans and
				Advances by State
				Government

4. Standing Committee on Agriculture and Allied Sectors, Environment & Natural Resource Management

	1.	Shri Ghanshyam Dass, MLA	Chairperson	Demand	Name of the
	2.	Shri Nirmal Singh, MLA	Member	No.	Department
	۷,	Siiri Niiliiai Siiigii, WLA	WICHIOCI		Agriculture &
	3.	Shri Arjun Chautala, MLA	Member		Farmers' Welfare,
	4.	Shri Balwan Singh Doulatpuria,	Member		Horticulture Animal Husbandry
		MLA		10	and Dairy
2	5.	Shri Randhir Panihar, MLA	Member		Development
	,	C1 'C . 1 T . 1 . N T .	3.6 1		Fisheries
	6.	Shri Satpal Jamba, MLA	Member		Mines & Geology
	7.	Shri Yoginder Singh Rana, MLA	Member		Environment,
	8.	Shri Rajbir Fartia, MLA	Member		Forest and Wild Life
	0.	Sill Rajon Larra, Willia	1VIOIIIOOI		LITE
	9.	Shri Vikas Saharan, MLA	Member		
	9.	Shri Vikas Saharan, MLA	Member		

5. Standing Committee on Food and Cooperative Sector

1. 2.	Shri Om Prakash Yadav, MLA Shri Ghanshyam Saraf, MLA	Chairperson Member	Demand No.	Name of the Department
3.	Shri Bharat Singh Beniwal, MLA	Member	11	Cooperation
4.	Shri Bhagwan Dass, MLA	Member	11	Food Civil Supplies &
5.	Smt. Bimla Chaudhary, MLA	Member		Consumer Affairs
6.	Shri Naresh Selwal, MLA	Member		Consumer 7 tituits
7.	Shri Kuldeep Vats, MLA	Member	*	
8.	Shri Ram Karan, MLA	Member		
9.	Shri Kapoor Singh, MLA	Member		
10.	Shri Devender Hans, MLA	Member		

6. Standing Committee on Human Development and Social Welfare

	8	Tumum Develo		
1.	Dr. Krishan Lal Middha,	Chairperson	Demand	Name of the Department
	Deputy Speaker		No.	
2.	Dr. Raghuvir Singh	Member		Education
	Kadian, MLA			(Secondary/Elementary)
3.	Smt. Geeta Bhukkal,	Member	3.0	Higher Education (Higher,
	MLA		12	Technical, Science &
4.	Shri Tejpal Tanwar, MLA	Member		Technology)
5.	Shri Dhanesh Adlakha,	Member		Women and Child Development
	MLA			Sports
6.	Dr. Krishan Kumar, MLA	Member	13	Heritage & Tourism
7.	Shri Manmohan Bhadana,	Member		(Archaeology, Museum,
	MLA			Tourism)
8.	Shri Jassi Petwar, MLA	Member		Health, Medical Education &
9.	Mohammad Israil, MLA	Member	14	Research, AYUSH, Food and
10.	Smt. Vinesh, MLA	Member		Drug Administration
				Labour
				Youth Empowerment &
			15	Entrepreneurship (Skill
				Development & Industrial
				Training, Employment, Youth
				Affair)
				Social Justice, Empowerment,
				Welfare of Scheduled Castes and
				Backward Classes & Antodaya
			16	(SEWA)
		-		Welfare of Ex-Servicemen

7. Standing Committee on Growth Enablers and Infrastructure Development

1.	Shri Bharat Bhushan Batra,	Chairperson	Demand	Name of the Department
	MLA		No.	_
2.	Shri Ashok Kumar Arora,	Member		Public Works (Building
	MLA		17	and Roads)
3.	Smt. Savitri Jindal, MLA	Member		Transport/Civil Aviation
4.	Ch. Mamman Khan, MLA	Member		Information, Public
5.	Shri Mukesh Sharma, MLA	Member	18	Relation, Languages and
6.	Shri Pawan Kharkhauda, MLA	Member		Culture
7.	Smt. Shakti Rani Sharma,	Member		Printing & Stationery
	MLA			Energy Department
8.	Shri Sunil Satpal Sangwan,	Member		(Power, New and
	MLA		8	Renewable Energy)
9.	Shri Aditya Surjewala, MLA	Member	19	Industries & Commerce,
10.	Shri Devender Kadyan, MLA	Member		MSME
	*			Irrigation and Water
				Resources

8. Standing Committee on Regional Development and Local Self Government

1.	Shri Vinod Bhayana, MLA	Chairperson	Demand	Name of the Department
2.	Shri Parmod Kumar Vij, MLA	Member	No.	•
3.	Shri Raghubir Tewatia, MLA	Member		Town and Country
4.	Smt. Renu Bala, MLA	Member		Planning, Urban Estates
5.	Shri Jagmohan Anand, MLA	Member		(Urban Development)
6.	Shri Nikhil Madaan, MLA	Member		Urban Local Bodies
7.	Smt. Manju Choudhary, MLA	Member	20	(Local Government)
8.	Shri Gokul Setia, MLA	Member		Development and
9.	Shri Aditya Devilal, MLA	Member		Panchayat (Rural
10.	Shri Rajesh Joon, MLA	Member		Development)
				Public Health Engineering

- (i) Each Standing Committee shall consider the Demands for Grants of the departments and make a report thereon.
- The report of the Standing Committee(s) shall not suggest anything of the nature of (ii) cut motions.
- (iii) Each Standing Committee shall submit its report to the House on 26.03.2025 and shall not ask for more time.

By order of the Speaker

DR. SATISH KUMAR SECRETARY-IN-CHARGE.

No. HVS-LA-72/2025/ 5204

Dated Chandigarh, the 20th March, 2025.

A copy is forwarded to the Controller, Printing and Stationery, Haryana, Chandigarh, for publication in the Extra-ordinary issue of the Haryana Government Gazette bearing today's date.

It is requested that two hundred off-take copies of the notification may be supplied to this Secretariat.

> Accounts Officer, for Secretary.

No. HVS-LA-72/2025/5205-/2 Dated Chandigarh, the 20^{th} March, 2025.

A copy is forwarded to:-

- 1. All the Members of the Haryana Vidhan Sabha;
- 2. Chief Secretary to Government, Haryana, Chandigarh;
- 3. All the Additional Chief Secretaries & Principal Secretaries to Government, Haryana;
- 4. All the Heads of Departments in Haryana;
- 5. All Press Representatives of the Newspapers accredited to the State of Haryana;
- 6. The Principal Accountant-General (Audit), Haryana, Chandigarh;
- 7. All the Officers/Heads of the Branches in Haryana Vidhan Sabha Secretariat, Chandigarh; and

8. The Senior System Analyst, Haryana Vidhan Sabha Secretariat, Chandigarh for information and necessary action.

Accounts Officer, for Secretary.